

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : A. Shirany Gomez
Vs
Aanandham Property Developers Pvt Ltd & 21
others

MAIN PETITION NUMBER : TCP/103/2016

(IA/MA) APPLICATION NUMBERS

Cont/03(CHE)/2022

ORDER

Present: Ld. Counsel Shri. Ashlin Christo for the Petitioner / Applicant.

Ld. Counsel Ms. Kirthika for the Respondents No. 2 and 5.

None for other Respondents.

List the matter for hearing on **01.05.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)